



THE HIGH COURT OF GUJARAT

NOTIFICATION

No.A.1201/2026 [5]

Read:- High Court of Gujarat Order No.A.1214/2026 dated 23.02.2026

Consequential Posting Effect within the same Court Establishment

In view of the decision of the Hon'ble Chief Justice and Hon'ble Judges of the High Court of Gujarat, the order of posting of following Judicial Officers working in the cadre of District Judge is passed with immediate effect as under:

Gir Somnath District			
Sr.	Judicial Officer	Present Posting	Posted as
1	Mr. Jignesh Jagdishchandra Pandya [GJ00756]	2nd Additional District Judge & Additional Sessions Judge, Gir Somnath at Veraval	Additional District Judge, Gir Somnath at Veraval
2	Mr. Atulkumar Rajnikant Patel [GJ00710]	3rd Additional District Judge & Additional Sessions Judge, Gir Somnath at Kodinar	2nd Additional District Judge, Gir Somnath at Kodinar



By order of the Hon'ble the Chief Justice and the Hon'ble Judges of The High Court of Gujarat.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:26/02/2026

(Sanjay D. Suthar)
Registrar General

No.A.1201/2026 [5]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal District Judge, Gir Somnath at Veraval.
5. The Treasury Officer, Gir Somnath at Veraval.
6. All Judicial Officers concerned.
7. The Manager, Government Central Press, Gandhinagar
(for publication in the Gujarat Government Gazette, Part-I, Central Section)

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:26/02/2026

(Sanjay D. Suthar)
Registrar General

Note:

As a green initiative, only one hard copy of this notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.